

### Chinese Incursions into Indian Territory

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 Shri D. C. Sharma:  
 Shri Hari Vishnu Kamath:  
 Shri Bhagwat Jha Azad:  
 Shri Bhakt Darshan:  
 Shri Raghunath Singh:  
 Shri Berwa:  
 Shri P. C. Borooah:  
 Shri Ram Ratan Gupta:  
 Shri Inder J. Malhotra:  
 Shri Prakash Vir Shastri:  
 Shri Bagri:  
 Shri S. N. Chaturvedi:  
 Shri K. Pattayak:  
 Shri N. Sreekantan Nair:

Will the **Prime Minister** be pleased to state:

(a) whether there have been any fresh incursions by the Chinese on the Northern border during the last three months; and

(b) if so, whether a statement giving particulars of these incursions will be laid on the Table?

**The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh):** (a) Yes, Sir. There have been 12 incursions by Chinese forces during the last three months.

(b) Eight of these relate to posts in the vicinity of the Chip Chap river region, 2 to the Spanggur region and 2 to the Chang Chenmo region. The Government of India have protested to the Chinese Government against these incursions in their notes dated 21st May, 16th June, 28th June and 12th July 1962. Copies of the relevant correspondence are placed on the Table of the House. [Placed in Library. See. No. LT-259/62].

### Abolition of Contract System

- \*37. {  
 Shri S. M. Banerjee:  
 Shri Raghunath Singh:

Will the **Minister of Labour and Employment** be pleased to state:

(a) whether recommendation of the 19th Indian Labour Conference regard-

ing abolition of Contract System has been implemented in public sector undertakings:

(b) if not, the reasons therefor; and

(c) steps taken by Government to get this implemented?

**The Minister of Labour in the Ministry of Labour and Employment (Shri Hathi):** (a) The 19th Indian Labour Conference did not recommend wholesale abolition of Contract System. It recommended that contract labour should not be engaged in factories where—

(i) work is perennial and must go on from day to day;

(ii) work which is incidental and necessary for the work of the factory;

(iii) work is sufficient to employ a considerable number of wholtime workmen; and

(iv) work is being done in most (other) concerns through regular workmen.

It also recommended that where this was not possible, standard rates should be fixed and certain amenities provided by the terms of the contract. By and large, the factories in public sector undertakings conform to the principles laid down. Where in factories and outside factories contract labour is employed, fair wages and other safeguards are being progressively adopted.

(b) and (c). Do not arise.

### Asian Productivity Conference in Kathmandu

- \*38. {  
 Shri Bishanchander Seth:  
 Shri Rameshwar Tantia:

Will the **Minister of Commerce and Industry** be pleased to state:

(a) whether it is a fact that India also participated in the Nine Nation Conference held in Kathmandu to